

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

Date of Order: 11.8.97.

OA. 925 of 1997.
(UNLISTED)

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

NITYA RANJAN DAS

-VS-

UNION OF INDIA & ORS.

For the petitioner: B.C.Sinha, counsel.

For the respondents: NONE.

O R D E R

This is filed as an unlisted motion to-day.

The Application be listed for hearing regarding admission on 28.8.97. The petitioner shall forthwith serve copy of the petition together with annexures upon all the respondents who may file reply by the date fixed.

No interim order is passed this day.

Plain Copy.

M.S.M
(M.S.Mukherjee)
Member(A)

A.K.C
(A.K.Chatterjee)
Vice-Chairman.